

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 543 of 2019**

**IN THE MATTER OF:**

**Naik Environmental Engineers Pvt. Ltd.**

**...Appellant**

**Versus**

**Lucina Land Development Ltd.**

**...Respondent**

**Present**

**For Appellant: Mr. Jay Saula, Sr. Advocate with Mr. Prabhat Kr. Chaurasia, Advocate**

**For Respondent: Mr. Sumesh Dhawan, Ms. Vatsala Kak and Ms. Geetika Sharma, Advocates**

**O R D E R**

**09.08.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal on **09<sup>th</sup> September, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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